GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1527
ANSWERED ON 12.03.2025

E-GRAMSWARAJ

1527.   SHRI BANSHILAL GURJAR:

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) the details of the implementation and adoption status of the e-GramSwaraj initiative, launched in April 2020 to improve the functioning of Panchayats;

(b) the number of Gram Panchayats that have uploaded their Gram Panchayat Development Plans (GPDPs) on the e-GramSwaraj platform for the financial year 2023-24;

(c) the percentage of the total Gram Panchayats that are currently using the e-GramSwaraj platform in the country, along with the measures being taken by the Ministry to promote its adoption among the remaining panchayats; and

(d) whether any future reforms or additional features are planned to further strengthen the functionality of Panchayats improve governance for the e-Gram Swaraj platform?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a)   Under the Digital India Programme, the Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories (UTs) of the country. This initiative aims to revamp the functioning of Panchayats, making them more transparent, accountable, and effective. As part of this initiative, the Ministry has launched eGramSwaraj, an online planning and accounting application designed to simplify Panchayat activities such as planning, accounting, and budgeting. The Ministry has also integrated eGramSwaraj with the Public Financial Management System (PFMS) for Gram Panchayats (GPs) to make real time payments to vendors/service providers. Panchayats use the eGramSwaraj portal to prepare and upload their Annual Panchayat Development Plans. The progress made by States/UTs under eGramSwaraj for the 15th Finance Commission during the year 2024-25 is provided in **Annexure-I**.

(b)   State wise details of Gram Panchayats that have uploaded their Gram Panchayat Development Plans (GPDPs) on the e-GramSwaraj platform for the financial year 2023-24 is provided in **Annexure-II**.

(c)   The percentage of the total Gram Panchayats that are currently using the e-GramSwaraj platform in the country is given at **Annexure-I**. Further, the Ministry constantly

engages with the States/UTs through virtual and physical training and enablement for States to adopt the eGramSwaraj application. All States are making efforts to implement e-Panchayat MMP, based on their available resources. However, due to differentials in the level of preparedness of Panchayats across the country, States are at different stages of implementing these applications.

(d)   The Ministry is continuously enhancing the e-Panchayat Mission Mode Project (MMP) by addressing bottlenecks based on feedback from States and Union Territories. Necessary modifications are being incorporated to improve the functionality of e-GramSwaraj, along with capacity-building initiatives to strengthen digital literacy among Panchayat officials for better platform utilization.

<p style="text-align:center">***</p>

Annexure referred to in reply to part (a) & (c) of the Rajya Sabha Unstarred Question No. 1527 answered on 12.03.2025 regarding 'e-GramSwaraj'.

Adoption of eGramSwaraj at Gram Panchayat level during FY 2024-25

Sl. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	% Village Panchayat onboard
1	ANDHRA PRADESH	13327	13296	12946	99.8%
2	ARUNACHAL PRADESH	2108	2106	196	99.9%
3	ASSAM	2665	2197	2175	82.4%
4	BIHAR	8054	8054	8045	100%
5	CHHATTISGARH	11623	11594	11513	99.8%
6	GOA	191	190	93	99.5%
7	GUJARAT	14674	14597	13816	99.5%
8	HARYANA	6225	6222	5883	100%
9	HIMACHAL PRADESH	3615	3614	3526	100%
10	JHARKHAND	4345	4345	4324	100%
11	KARNATAKA	5948	5948	5937	100%
12	KERALA	941	941	940	100%
13	MADHYA PRADESH	23011	23009	22976	100%
14	MAHARASHTRA	27952	27882	26548	99.7%
15	MANIPUR	3812	161	123	4.2%
16	MEGHALAYA	6838	0	0	0.0%
17	MIZORAM	843	842	832	99.9%
18	NAGALAND	1315	186	0	14.1%
19	ODISHA	6794	6794	6793	100%
20	PUNJAB	13236	13222	9503	99.9%
21	RAJASTHAN	11193	11193	10804	100%
22	SIKKIM	199	199	194	100%
23	TAMIL NADU	12525	12525	12518	100%
24	TELANGANA	12860	12768	12632	99.3%
25	TRIPURA	1194	1176	1171	98.5%
26	UTTARAKHAND	7788	7788	7730	100%
27	UTTAR PRADESH	57691	57691	57578	100%
28	WEST BENGAL	3339	3339	3338	100%
	Total	**264306**	**251879**	**242134**	**95.3%**

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1527 answered on 12.03.2025 regarding 'e-GramSwaraj'.

State wise GPDP uploaded by Gram Panchayats during Plan Year 2023-24

Sl. No.	State Name	Total No. of Panchayats	Total No. of Approved Panchayats
1	Andaman And Nicobar Islands	70	70
2	Andhra Pradesh	13326	13305
3	Arunachal Pradesh	2108	2085
4	Assam	2662	2104
5	Bihar	8056	8056
6	Chhattisgarh	11656	11633
7	Goa	191	167
8	Gujarat	14635	14388
9	Haryana	6225	6114
10	Himachal Pradesh	3615	3604
11	Jammu And Kashmir	4291	3933
12	Jharkhand	4345	4336
13	Karnataka	5952	5946
14	Kerala	941	941
15	Ladakh	193	192
16	Lakshadweep	10	0
17	Madhya Pradesh	23012	23000
18	Maharashtra	27911	27761
19	Manipur	3812	0
20	Meghalaya	6831	0
21	Mizoram	841	671
22	Nagaland	1304	0
23	Odisha	6794	6794
24	Puducherry	108	0
25	Punjab	13238	13228
26	Rajasthan	11255	11247
27	Sikkim	199	199
28	Tamil Nadu	12525	12405
29	Telangana	12772	12712
30	The Dadra And Nagar Haveli And Daman And Diu	38	35
31	Tripura	1176	1176
32	Uttarakhand	7795	7791
33	Uttar Pradesh	57754	57627
34	West Bengal	3339	3339
Total Count		**268980**	**254859**

Data as available on eGramSwaraj as of 06.03.2025